

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) to (d) A statement is laid on the Table of the House.

#### STATEMENT

The estimates of *per capita* income for the years 1971-72 and 1972-73 are yet not available.

Data on *per capita* income according categories of workers are not available.

In order to reduce disparities in incomes among various classes, development of agriculture, village and cottage industries and activities like animal husbandry, dairying, fisheries etc. for benefiting the poorer sections have been given priority attention. Programmes for small farmers, marginal farmers, landless labourers, dry farming and drought prone areas have been intensified. Special programmes for the benefits of backward classes and regions have been introduced. Steps have been taken to expedite implementation of land reform measures. Besides dispersal and development of industries in backward areas, measures through Monopolies and Restrictive Trade Practices Act and Industrial Licensing policies, etc. have been taken to check concentration in incomes and wealth. Recently special schemes for creation of employment opportunities for the rural and the educated unemployed have been initiated. Fiscal and taxation policies have been directed to restrict the accrual of large and unearned incomes.

#### नजफगढ़ में संघर्ष

\*233. डा० भाई महावीर : क्या गृह मंत्री यह बताने की कृपा करेंगे कि

(क) दिल्ली से लगभग 20 किलोमीटर दूर नजफगढ़ गांव में 21 तथा 22 मार्च 1973 को जो संघर्ष हुआ उसका क्या कारण था; और

(ख) उस संबंध में कितने लोग गिरफ्तार किए गए ?

#### †[CLASH IN NAJAFGARH

\*233. DR. BHAI MAHAVIR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the causes of the clash which took place in Najafgarh Village, about 20 kilometers from Delhi, on 21st and 22nd March, 1973; and

(b) the number of persons arrested in that connection?

गृह मंत्रालय से राज्य मंत्री (श्री के० सी० पन्त) : (क) 21 और 22 मार्च, 1973 को नजफगढ़ गांव में कोई संघर्ष नहीं हुआ था।

(ख) प्रश्न नहीं उठता।

‡[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) No clash occurred in Najafgarh village on 21st and 22nd March, 1973.

(b) The question does not arise.]

\*[234. Transferred to the 11th May 1973]

#### ARMS SUPPLY TO MIZO REBELS

\*235. SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

SHRI MOHAMMED USMAN ARIF:

DR. BHAI MAHAVIR:

SHRI N. R. CHOUDHURY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have any information to the fact that rebel Mizos and other hostiles have been regularly getting arms from some Pakistani soldiers with huge stocks of arms and ammunition who are still hiding in Chittagong hill areas of Bangladesh;

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) Government have no such information.

†[ ] English translation.

(b) The entire Union Territory of Mizoram has, by a notification issued by the Administrator on the 1st March, 1973, been declared as a "disturbed area" for a further period of six months under the Assam Disturbed Areas Act, 1955. The Security Forces are maintaining utmost vigilance and the Mizoram Administration have also tightened security measures with a view to preventing an increase in underground rebel activity.

#### NUCLEAR ENERGY COMPLEX

\*236 SHRIMATI SAVITA BEHEN: Will the Minister of ATOMIC ENERGY be pleased to state

(a) whether a team of scientists and engineers of the Bhabha Atomic Research Centre, which undertook a study two years ago about the advisability and feasibility of having a Nuclear Energy Complex in U P, has suggested for the setting up of such a complex in Western Uttar Pradesh,

(b) if so, the broad features of the contemplated complex and its estimated cost, and

(c) what is Government's decision thereon?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI) (a) to (c) A working group appointed by the Atomic Energy Commission to evaluate the concept of Nuclear Powered Agro-Industrial Complexes has submitted its report. One of the projects studied by the working group relates to the establishment of an Agro-Industrial complex in the Gangetic Plain covering the three divisions of Western U P. The incremental investment for this Project is estimated approximately at Rs 1100 crores. Further detailed studies and experiments on this project are in progress and a decision regarding the setting up on the project will be taken by Government after the studies are completed.

#### महाराष्ट्र-मैसूर सीमा विवाद

237. श्री पंढरीनाथ सीतारामजी पाटिल : क्या गृह मंत्री यह बताने की कृपा करेगे कि

(क) क्या महाराष्ट्र की राज्य सरकार ने केन्द्रीय सरकार से लम्बे अर्से में चले आ रहे महाराष्ट्र-मैसूर सीमा विवाद को शीघ्र हल करने का अनुरोध किया है,

(ख) यदि हा, तो उस पर सरकार की क्या प्रतिक्रिया है, और

(ग) विवाद के कब तक हल किये जाने की सम्भावना है ?

[MAHARASHTRA-MYSORE BORDER DISPUTE

\*237. SHRI P S PATIL Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the Maharashtra State Government have urged the Central Government to solve the long standing Maharashtra-Mysore Border dispute soon,

(b) if so, Government's reaction thereto, and

(c) by when the dispute is likely to be solved?]

गृह मंत्रालय में राज्य मंत्री (श्री के० सी० पन्त) : (क) में (ग) महाराष्ट्र सरकार इस मामले को शीघ्र हल करने के लिए समय-समय पर अनुरोध करती रही है। सरकार इस विवाद के सौहार्दपूर्ण हल ढूढने की आवश्यकता के प्रति पूर्णतः सजग है और परस्पर स्वीकार्य समाधान खोजने की दिशा में प्रयत्न कर रही है। महाराष्ट्र व मैसूर राज्यों में गभीर सूखा की स्थिति को समाप्त होते ही प्रयत्न पुनरारम्भ किये जायेंगे।

[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K C PANT) (a) to (c) The Government of Maharashtra have been urging from time to time for an early settlement of this matter. The Government are fully alive to the need for finding an amicable solution to this issue and have been making efforts in the direc-

[ ] English translation